

15.04.2025

PRONOUNCEMENT OF JUDGMENT

**COURT NO. 27**  
**HON'BLE MR.JUSTICE RAVINDER DUDEJA**

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**AT 2.15 P.M**

**1. BAIL APPLN. 3388/2024**  
**ABHIJEET MISHRA**

**.....Petitioner**

**Through: Mr. Ramanuj Sharma, Mr.**  
**Rahul Kashyap & Mr. Hardik Yadv,Adv**

**Versus**

**THE STATE (GOVT. OF NCT) DELHI & ANR.**

**.....Respondents**

**Through: Mr. Aman Usman, APP for**  
**State with SI Suraj PS Hauz Khas**  
**Mr. Prabhat Kumar, Adv for**  
**complainant.**

**HIGH COURT OF DELHI**  
**DATED – 11.04.2025**

**REGISTRAR (LISTING)**